

an>

Title: Need to implement National Food Security Act in the country.

SHRI ADHIR RANJAN CHOWDHURY: He happens to be the Chairperson of the High Level Committee on Re-orienting the Role and Restructuring of the Food Corporation of India which submitted its report where it has been stated that the coverage has been reduced from 67 per cent to 40 per cent. ...(*Interruptions*)

It has further been stated that for fear of possible electoral consequences, the BJP had just pretended to support the Act when it was being discussed in Parliament. ...(*Interruptions*) Already 11 States have implemented the National Food Security Act. Sir, 25 States are yet to implement this Act...(*Interruptions*) The fact is that it is a legal entitlement which has been introduced in India for the first time in the world.

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): This kind of attitude towards party in power is not fair. ...(*Interruptions*) It is absolutely incorrect. ...(*Interruptions*) There is a Standing Committee Report, which should be taken cognizance of. ...(*Interruptions*)

HON. DEPUTY SPEAKER: Allegations will be expunged.

...(*Interruptions*)â€‘ *

SHRI ADHIR RANJAN CHOWDHURY : It has been introduced in India for the first time. ...(*Interruptions*)

HON. DEPUTY SPEAKER: Nothing will go on record.

...(*Interruptions*)â€‘ **

HON. DEPUTY SPEAKER: I instructed that allegations will be expunged.

...(*Interruptions*)â€‘ **

HON. DEPUTY SPEAKER: I have already informed that the allegations would be expunged.

...(*Interruptions*)â€‘ *